Dt. 9-1-96 (135)

Shri D.B. Walthare for the Applicant. He has filed M.P. 609/93 for restoration. However, he says that the reliefs sought for in the O.A. have been given by the Respondents; hence, the said M.P. has become infructuous. The same is, therefore, dismissed.

MRts llatkan

(M.R. Kolhatkar) Member (A) (B.S. Hegde) Member (J)

order/Judgment despatched to Applicant/Respondent (s) on 27/1/96

ssp.